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ITEM NO.116

COURT NO.11

SECTION IIIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 3880 OF 2003

RAJASTHAN R.S.S. & GINNING MILLS FED. LTD. Appellant(s)

VERSUS

DY. COMMNR. OF INCOME TAX, JAIPUR Respondent(s)

(With office report)

Date: 08/01/2014 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Appellant(s) Mr. Puneet Jain,Adv.

For Respondent(s) Ms. Tanushree Sinha,Adv.

UPON hearing counsel the Court made the following
O R D E R

At the request made by the counsel appearing for the
appellant, adjourned to 19th February, 2014 so as to enable him to
file Vakalatnama.

(A.S. BISHT)
A.R.-CUM-P.S.

(SNEH BALA MEHRA)
ASSTT. REGISTRAR